GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 4328 TO BE ANSWERED ON 12th DECEMBER, 2016

ONLINE PLATFORM FOR SEZS

4328. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRI DHANANJAY MAHADIK: DR. J. JAYAVARDHAN: SHRI V. ELUMALAI: DR. HEENA VIJAYKUMAR GAVIT: KUNWAR BHARATENDRA:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be

pleased to state:

- (a) whether the Government proposes to roll out a web-based platform for Special Economic Zones (SEZs);
- (b) if so, the details and the status thereof along with its main objectives;
- (c) whether the Government has any plan to deal with the slowdown in investment in SEZs resulting from imposition of Minimum Alternate Tax and if so, the details thereof;
- (d) whether the excess capacity of SEZs is likely to be used to perform work for units in Domestic Tariff Area (DTA area outside SEZs) and if so, the details thereof; and
- (e) whether there is any proposal to allow exports from SEZs to DTAs at concessional rate and if so, the details and the status thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) and (b): In order to facilitate paperless transaction for movement of goods for imports and exports from SEZs, a web-based platform - SEZ Online system has already been implemented.

(c): The Special Economic Zones (SEZs) located in the country has seen a slowdown in terms of slower operationalisation of SEZs, increased number of applications for de-notification of SEZs, fewer number of application for setting up of new SEZ, etc. The slowdown is due to a number of reasons including difficult global financial situation, slowdown in exports, withdrawal of exemption from Minimum Alternate Tax (MAT) and Dividend Distribution Tax (DDT) provisions, uncertain fiscal regime for SEZs, etc. In order to boost investment in SEZs, review meetings with the Development Commissioners of SEZs are held regularly. Further, open house meetings with SEZ stakeholders, Road Shows have been organised in various places of the country to give wide publicity of SEZs.

(d) and (e): The various stakeholders of SEZs have represented in this regard. No decision has been taken in this regard.